

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**WEDNESDAY, THE TWENTY FOURTH DAY OF JUNE
TWO THOUSAND AND TWENTY SIX**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE APARESH KUMAR SINGH
AND
THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN**

WRIT APPEAL NO: 520 OF 2026

Writ Appeal under clause 15 of the Letters Patent Preferred Against the Order Dated 09/12/2025 in W.P.No.36947 of 2024 on the file of the High Court.

Between:

1. The State of Telangana, Rep. by its Principal Secretary to Government, Revenue (Civil Supplies) Department, Dr. B.R. Ambedkar Bhavan, Telangana Secretariat, Saifabad, Hyderabad-500004, Telangana.
2. The State of Telangana, Rep. by its Principal Secretary to Government, Consumer Affairs, Food and Civil Supplies Department, Civil Supplies Bhavan, 3rd Floor, D.No. 6-3-655/1, Punjagutta Road, Somajiguda, Hyderabad-500082, Telangana.
3. The Commissioner, Consumer Affairs, Food and Civil Supplies Department, State Of Telangana, Civil Supplies Bhavan 3rd Floor, D. No. 6-3-655/1, Punjagutta Road, Somajiguda, Hyderabad-500082, TG.
4. The District Collector, Khammam, Integrated Collectorate Buildings, Khammam-507202, Telangana.
5. The Collector (CS), Khammam District, Khammam Town and District, Telangana.
6. The Additional Collector (CS), Khammam District, Integrated Collectorate Buildings, Khammam-507202, Telangana.
7. The Additional Collector (Local Bodies), Khammam District, Integrated Collectorate Buildings, Khammam-507202, Telangana.
8. The District Civil Supplies Officer (DCSO), Khammam District, Integrated Collectorate Buildings, Khammam-507202, Telangana.
9. The Revenue Divisional Officer (RDO), Khammam District, Integrated Collectorate Buildings, Khammam Town and District-507202, Telangana.
10. The Tahsildar, Konijerla Mandal, Khammam District, Telangana.
11. The Deputy Tahsildar (CS), Konijerla Mandal, Khammam District, Telangana.
12. The Mandal Girdawar-II, Konijerla Mandal, Khammam District, Telangana.

.....APPELLANTS/RESPONDENTS

AND

1. Dr. Muvva Bhavya Sruthi, W/o. Dr. Muvva Rohith, Aged about 38 years, Occ Doctor, R/o. 8-3-219/220, Nizam Peta, Wyra Road, Khammam Urban.
2. Dr. Muvva Rohith, S/o. Sri. Chandu Babu, Aged about 41 years, Occ Doctor, R/o. 8-3-219/220, Nizam Peta, Wyra Road, Khammam Urban.
3. Sri Medempudi Balakrishna Prasad, S/o. Late Sri. Tataiah, Aged about 62 years, Occ Business, R/o. D. No. 8-2-155/156, Nizampeta, Wyra Road, Khammam Town and District.

.....RESPONDENTS/RESPONDENTS/WRIT PETITIONERS

4. Telangana State Civil Supplies Corporation Limited (TGSCSCL), Rep., by its Vice-Chairman and Managing Director, Having its Corporate Office at D.No. 6-3-655/1/A, 3rd Floor, Punjagutta Road, Somajiguda, Hyderabad-500082, TG.
5. The District Manager, TGSCSCL, Khammam District, Khammam-507202, Telangana.

.....RESPONDENTS/RESPONDENTS

I.A.NO:2 OF 2026

Petition Under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the operation of the interim order of this Hon'ble Court in I.A.No. 1 of 2025 in W.P. No. 36947 of 2024, dated 09.12.2025, pending disposal of the writ appeal.

**Counsel for Appellants : SRI POTTIGARI SRIDHAR REDDY, SPECIAL G.P
THE ADVOCATE GENERAL**

**Counsel for Respondent Nos.1 to 3 : SRI R.N.HEMENDRANATH REDDY,
SENIOR COUNSEL REPRESENTING SRI LOHIT SANNAPANENI**

**Counsel for Respondent Nos.4 & 5 : SRI K.DEVENDER, SC FOR TELANGANA
STATE CIVIL SUPPLIES CORPORATION**

The Court made the following Judgment : -

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**THE HON'BLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH
AND
THE HON'BLE SRI JUSTICE G.M.MOHIUDDIN**

WRIT APPEAL No.520 of 2026

DATED : 24.06.2026

Between:

The State of Telangana,
Represented by its Principal Secretary to Government,
Revenue (Civil Supplies) Department,
Dr.B.R. Ambedkar Bhavan, Telangana Secretariat,
Saifabad, Hyderabad and 11 others

... Appellants

AND

Dr. Muvva Bhavya Sruthi and 4 others

... Respondents

JUDGMENT:

Mr. Pottigari Sridhar Reddy, learned Special Government
Pleader attached to the office of the learned Advocate General,
appears for the appellants.

Mr. R.N. Hemendranath Reddy, learned Senior Counsel
representing Mr. Lohit Sannapaneni, learned counsel appears for
respondent Nos.1 to 3/writ petitioners.

Mr. K. Devender, learned Standing Counsel for Telangana State
Civil Supplies Corporation, appears for respondent Nos.4 & 5.

2. The present appeal is by the appellants-State of Telangana against the interim order dated 09.12.2025 passed by the learned writ Court in I.A. No.1 of 2025 in W.P. No.36947 of 2024. For non-compliance of the interim directions, Contempt Case No.486 of 2026 was filed by respondent Nos.1 to 3/writ petitioners. Thereafter, the present appeal is filed. Thereafter I.A. No.1 of 2026 has been filed in W.P. No.36947 of 2024 by the appellants-State seeking vacation of the interim order, which is pending before the learned writ Court.

3. In this background, learned Special Government Pleader for the appellants prays that the writ appeal may be disposed of with an observation that the said vacate petition may be taken up by the learned writ Court at an early date.

4. Learned Senior Counsel for respondent Nos.1 to 3 agrees to the said request. He further submits that the contempt petition has been adjourned for four weeks and respondent Nos.1 to 3 are ready to argue on the vacate petition.

5. In that view of the matter, the instant Writ Appeal is disposed of without observing anything on the merits of the challenge herein.

The learned writ Court is requested to take up I.A. No.1 of 2026 in W.P. No.36947 of 2024 expeditiously on any date in the week of 06.07.2026. There shall be no order as to costs.

Miscellaneous applications, if any pending, shall stand closed.

**SD/- MOHD. ISMAIL
DEPUTY REGISTRAR**

//TRUE COPY//

SECTION OFFICER

To

1. The Vice Chairman and Managing Director, Telangana State Civil Supplies Corporation Limited (TGSCSCL), Having its Corporate Office at D.No. 6-3-655/1/A, 3rd Floor, Punjagutta Road, Somajiguda, Hyderabad-500082, TG.
2. The District Manager, TGSCSCL, Khammam District, Khammam-507202, Telangana.
3. Two CCs to THE ADVOCATE GENERAL, High Court for the State of Telangana at Hyderabad [OUT]
4. One CC to SRI LOHIT SANNAPANENI, Advocate [OPUC]
5. One CC to SRI K.DEVENDER, SC FOR TELANGANA STATE CIVIL SUPPLIES CORPORATION, Advocate (OPUC)
6. Two CD Copies

SA

GJP

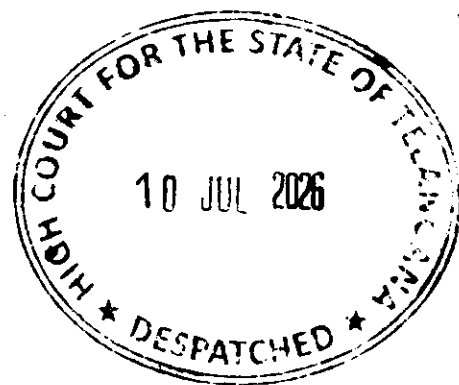


HIGH COURT

DATED: 24/06/2026

JUDGMENT

WA.No.520 of 2026



**DISPOSING OF THE W.A
WITHOUT COSTS.**

⑨ NT
9/7/26